

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5700
ANSWERED ON:28.04.2015
JURISDICTION OF AFSPA
Adityanath Shri Yogi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to increase the jurisdiction of Armed Forces (Special Power) Act (AFSPA) keeping in view the increasing incidents of terrorism in Jammu and Kashmir;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to maintain peace, law and order and security in Jammu and Kashmir?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): No such proposal is under consideration of the Government.

(b): Not applicable in view of (a) above.

(c): Maintenance of 'public order' is a state subject. The State Government of Jammu and Kashmir has been taking adequate measures to effectively maintain peace, law & order and security situations in the State. Central Government also provides support to the State Government of Jammu and Kashmir to tackle these situations from time to time. To support the State in their endeavour, there exists a very close and effective coordination mechanism amongst intelligence agencies at the Centre and the State to monitor the activities of terrorist organizations. The intelligence inputs received from the Central Agencies about the possible designs and threat are shared with the State Government of Jammu and Kashmir on a regular basis. The Multi Agency Centre (MAC) has been strengthened and re-organized to enable it to function on 24X7 basis for real time collation and sharing of intelligence information.

The Government of India, in tandem with the State Government, has also adopted a multi-pronged approach to contain cross border infiltration, which, inter-alia, include strengthening of border management, multi-tiered deployment along the International Border / Line of Control, and near the ever changing infiltration routes, construction of border fencing, improved technology, weapons and equipments for Security Forces, improved intelligence and operational coordination; and synergizing intelligence flow to check infiltration and pro-active action against terrorists within the State.

Further, the Government has adopted various counter terrorist methods to neutralise the efforts and capabilities of militants to disturb peace in the State. The Government has also encouraged policies to mainstream the youth and discourage the local youth from joining militancy. As such this specific strategy though evolving aims to:-

- (i) Proactively take suitable measures by all the Security Forces to safeguard the borders from cross-border terrorism and to contain militancy.
- (ii) To ensure that the democratic process is sustained and primacy of civil administration is restored to effectively tackle the socio-economic problem facing the people on account of the effects of prolonged militancy in the State, and
- (iii) To ensure sustained peace process and to provide adequate opportunities to all sections of the people in the State who eschew violence to effectively represent their view points and to redress their genuine grievances.